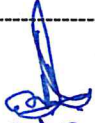




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 32/16	TP 43/17	For compliance of office objections over Form-5 & to file objections in the main petition	433(e)	Regencyy Corporation Vs Shree Basaveshwar Sugars Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	 S. NAGABHUSHANA 9845174373	Petitioner	
	ATUL MADHAVAN DOA ASSOCIATES 9677235700	RESPONDENT	

Counsel for petitioner is present. Counsel for respondent is also present. He requested time to file objections on behalf of respondents. List it as a last chance on 06.11.2017. Counsel for petitioner in the meantime, to comply the objections raised by the Registry.


MEMBER (J)